

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 111
(IB)-662(ND)2021
IA-4654/2023

IN THE MATTER OF:

Pragati Impex India Pvt. Ltd.

... Applicant/Petitioner

Versus

Vistar Construction Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 04.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the RP : Adv. Pankaj Aggarwal, Adv. Shashwat Srivastava

For the FC : Adv. Sumesh Dhawan, Adv. Vatsala Kak, Adv.
Shaurya Shyam

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-4654/2023: List on 05.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)